

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.30/ BB/17	-	For hearing	Rule-6 of IB	Innvolution Healthcare Pvt. Ltd., Vs Vikram Hospital Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. ~~MADHUSUDHAN.T.~~
Advocate

Respondent

Murali

Mob: 9986060468.

2 Uday Shankar Assts
9482848179.

Petitioner

Ashok

Counsel for petitioner is present. No representation for respondent.

List it finally on 09.11.2017. No adjournment will be given.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)